

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

30-7-05

Registration No.

CCP 35/05-

Applicant (s)

VERSUS

Respondent (s)

A copy of the ORDER dated passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

28.9.2005

None for the applicant.

Shri S.A. Dharmadhikari, counsel for the respondents.

The learned counsel for the respondents has supplied a copy of the order dated 31.8.2005 to us by which the order of the Tribunal dated 14.3.2005 passed in OA No. 265/05 has been complied with by the respondents. The same is taken on record.

Since the order of the Tribunal has been complied with by the respondents. This CCP has become infructuous. Accordingly the same is dismissed as infructuous.

Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P. Singh)
Vice Chairman

CENTRAL

JABALPUR BENCH, JABALPUR